

Government of India
Ministry of Commerce & Industry
Department for Promotion of Industry and Internal Trade
Copyright Office

Boudhik Sampada Bhawan, Plot No. 32
Sector 14, Dwarka, New Delhi- 110075

Date: 08/06/2026

PUBLIC NOTICE

REGARDING DISTRIBUTION OF PENDING ROYALTIES TO THE RIGHT HOLDERS OF IRRO

The Copyright Office has received the renewal application of Indian Reprographic Rights Organisation (IRRO). (A copy of the renewal application is attached herewith).

Upon examination of the application, it has come to notice of the Copyright Office that Rs. 3,54,72,409 collected by IRRO remain undistributed to eligible right holders. In order to facilitate distribution of such pending royalties to the rightful claimants who have not received royalties due to them are hereby requested to submit their claims/details to the Copyright Office and to the concerned society as well.

The list of IRRO members received alongside the renewal application is also attached. All rights holders, including existing and past members of IRRO whose royalties have not yet been distributed are requested to submit their claim along with relevant supporting documents.

The said claim/details, if any, may be submitted through mail at **copyright@nic.in** or post to:-

Registrar of Copyrights
Copyright Office
Boudhik Sampada Bhawan
Plot No.-32, Sector-14, Dwarka, New Delhi-I 10075

within 30 days from the date of publication of this Notice on the website of the Copyright Office.

Sd./-

(Prof. (Dr.) Unnat P. Pandit)

CGPDTM & Registrar of Copyrights

Annexure: Application & other documents